

F.No. J-11017/13/2017-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 30th August, 2017

ORDER

The President is pleased to **upgrade** the panel of following two Central Govt. Counsel to Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Himachal Pradesh at Shimla, as shown below, for rest of their present term i.e. **till 02.03.2018** vide order No. 36(9)/2015-Judl. dated 03.03.2015, or until further orders, whichever is earlier:


High Court of Himachal Pradesh at Shimla
Upgraded as Senior Panel Counsel

Sl. No.	Name	Contact details	Enrollment No.
1.	Vikas Rathore	A-2, Ram Ashram, Near Pragti Niwas, Anadale, Shimla-3. Mob: 9418027788	HIM/26/1998
2.	Trilok Jamwal	Ashirwad Bhawan, Near State Museum, Chaura Maidan, Shimla-04. Mob: 9418069956 Email: jamwal.trilok74@gmail.com	HIM/126//2001

2. Consequent upon the above upgradation, the names of Shri Vikas Rathore & Shri Trilok Jamwal occurring in this Department's Order No. 36(9)/2015-Judl. dated 03.03.2015 for High Court of Himachal Pradesh, in the list of Central Govt. Counsel at Sl. No. 3 & 4, respectively, stand deleted.

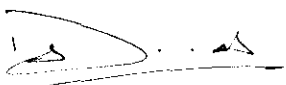
3. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.


(Inder Kumar)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Registrar, High Court of Himachal Pradesh at Shimla.
3. Shri Ashok Sharma. Asstt. Solicitor General of India, High Court of Himachal Pradesh at Shimla, R/o Daulat Ram Niwas, Near Aira Home, Kasumpti, Shimla-171001.
4. Both the Senior Panel Counsel, at the addresses as mentioned herein above.
5. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
6. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
Tel.011-23384945
Email: judicial-dla@nic.in